



Confidential

Reserve Bank of India  
Department of Statistics and Information Management  
(International Investment Position Division)

Coordinated Portfolio Investment Survey (CPIS) for Non-financial corporations, other financial corporations, insurance companies and pension funds

*Tips while filling the form: Use [Tab] or [Enter] to navigate through the fields while filling the form.*

**Please read the guidelines/definitions carefully before filling-in the Return.**

[Click here to read](#)

### System Requirement and Technical Instruction

1. The company **must use the latest survey schedule** which is in **.xls format** without any macros.
2. The company is required to save the survey schedule in Excel 97-2003 workbook i.e. in **.xls format only**.
3. In order to save the survey schedule in .xls format, follow the below-mentioned steps:
  - a. Go to **Office Button / File** → **Save As** → **Save As type**
  - b. Select **“Excel 97-2003 Workbook”** and **Save** the survey schedule in **.xls format**.
4. Filled-in the Excel based CPIS NFC schedule should be sent by email at [cpisnfc@rbi.org.in](mailto:cpisnfc@rbi.org.in). Any other attachment should not be forwarded along with the CPIS NFC survey schedule.
5. After sending the filled Excel based CPIS NFC survey schedule to [cpisnfc@rbi.org.in](mailto:cpisnfc@rbi.org.in), **you will receive an acknowledgement. Ensure that you have received a successful processing acknowledgement. If some error is mentioned in the acknowledgement rather than successful processing statement, then you are required to resubmit the form by rectifying the mentioned error.**

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**RESERVE BANK OF INDIA**  
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**Coordinated Portfolio Investment Survey (CPIS)**  
**for Non-financial corporations, other financial corporations, insurance companies and pension funds**

**INSTRUCTIONS:**

The Reserve Bank's **Co-ordinated Portfolio Investment Survey (CPIS)** is conducted under the auspices of the International Monetary Fund (IMF), wherein information is collected from **Indian resident entities on their foreign financial assets position** as at end-March and end-September of the previous financial year (FY). This information is used in the compilation of India's Coordinated Portfolio Investment (CPIS data).

The completed return in Excel format should be sent at e-mail: [cpisnfc@rbi.org.in](mailto:cpisnfc@rbi.org.in).

**Confidentiality Clause:** The company-wise information so provided will be kept confidential and only consolidated aggregates will be released by the Reserve Bank.

**General Instruction for filling-in the Schedule:**

- 1) All information should relate to the position as at the end of March and end of September of the previous year.
- 2) Country-wise information on external assets should be disclosed in Block 1 (less than 10 % Direct Investment abroad) and Block 2 (Portfolio Investment abroad) of the return.
- 3) **For the purpose of valuation, market value should relate to**  
In case of listed company, equity should be valued using share price on closing date of reference period, while in case of unlisted company, Own Fund of Book Value (OFBV) Method should be used.
- 4) While furnishing the information about the foreign assets in Block 2, kindly select the proper option for description of assets in terms of financial instruments e.g. investment in equity securities, Money Market Instruments (short term investment), Bonds & Notes (long term investment)
- 5) All amount reported in Indian rupees should be rounded off to the nearest lakhs. Rupee value may be worked out on the basis of exchange rates on March 31 and September 30 of the previous year.

**For any clarification, please contact our Helpdesk:**

e-mail : [cpis@rbi.org.in](mailto:cpis@rbi.org.in)

----- End of Annex - I -----

## Concepts & Definitions to be used while filling-in the form

### **Residence of Enterprises**

An enterprise is said to have a centre of economic interest and to be a resident unit of a country (economic territory) when the enterprise is engaged in a significant amount of production of goods and/or services there or when it owns land or buildings located there. The enterprise must maintain at least one production establishment in the country and must plan to operate the establishment indefinitely or over a long period of time.

### **A. Direct Investment:**

Direct investment is a category of international investment in which a resident entity in one economy [Direct Investor (DI)] acquires a lasting interest in an enterprise resident in another economy [Direct Investment Enterprise (DIE)]. It consists of two components.

#### **(a) Direct Investment abroad by Indian companies** (less than 10 % equity holding)

If the reporting Indian company invests in equity & participating preference shares of overseas company, under the Overseas Direct Investment Scheme in India and holds **less than 10 per cent** of the equity plus participating preference shares capital of overseas company, then it should be reported under **Block-1**.

### **B. Portfolio Investment:**

#### **(i) Portfolio Investment** (Block 2)

It covers **external claims by reporting Indian company** in equity and debt securities **other than those included in direct investment**. Debt securities include long-term bonds & notes and short-term money market instruments.

Any investment made **by the Indian company** in foreign shares and / or debt securities, **apart from the investment made under the Overseas Direct Investment Scheme**, should be reported under **Block-2** (Portfolio assets).

#### **(ii) Bonds and Notes**

This category includes debt securities with original contractual maturities of more than one year (long-term). It includes the long-term securities such as Debentures, Non-participating preference shares, Convertible bonds, Negotiable certificates of deposit, Perpetual bonds, Collateralized mortgage obligations, Dual currency, Zero coupon and other Deep discounted bonds, Floating rate bonds and Index-linked bonds etc..

#### **(iii) Money Market Instruments**

These short-term instruments with original contractual maturities up to one year include treasury bills, commercial paper, banker's acceptances, short-term negotiable certificates of deposit and short-term notes issued under note issuance facilities. It may be noted that the instruments that share the characteristics of money market instruments but are issued with maturities of more than one year are classified as Bonds and Notes.

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Survey round	March	2025
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**Confidentiality Clause:** The information furnished in the schedule will remain confidential with the Reserve Bank of India.

**Objective of the survey:** The input of this survey is used to compile India's Co-ordinated Portfolio Investment Survey (CPIS) data and submit to International Monetary Fund as per India's commitment under Special Data Dissemination Standards.

Please read the instructions carefully before filling-in this schedule.

**1. Company Name & Address**

- (i) Name of the reporting Company  
(ii) CIN Number / LLPIN of the entities allotted by GoI or Registration Number allotted by SEBI for AIFs  
(iii) PAN Number of Company given by Income Tax Department  
(iv) NIC Code  
(v) Registered Address  
  
(vi) City  
(vii) State  
(viii) Pin Code


**2. Contact Details**

- (i) Name  
(ii) Email  
(iii) Tel. No. / Mobile No.


**3. RBI Code (for RBI use only)**

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**Note:** Country wise and currency wise consolidated information pertaining to each type of investment should be reported seperately.

BLOCK 1				
Direct Investment Abroad (Less than 10% equity holding)				
Please furnish here the market value of outstanding investments in Direct Investment Enterprises (DIE), made by your company under the Overseas Direct Investment (ODI) Scheme, in each of which your company hold less than 10 % equity shares on the reference date.				
Sr.No. ↓ (1)	Country of Non-Resident Direct Investment Enterprise (2)	Currency of denomination (3)	Amount in ₹ Lakhs	
			As on end -September, 2024 (4)	As on end - March, 2025 (5)
	>- TOTAL ->	>- TOTAL ->	0.00	0.00
1	Select	Select		
2	Select	Select		
3	Select	Select		

BLOCK 2				
Portfolio Investment Abroad				
Please furnish here the market value of outstanding investments in non-resident enterprises (made by your company under portfolio scheme), other than those made under ODI scheme reported in Block1				
Description of the Assets (1)	Country of Non-Resident Enterprise (2)	Currency of denomination (3)	Amount in ₹ Lakhs	
			As on end - September, 2024 (4)	As on end -March, 2025 (5)
			0.00	0.00
Select	Select	Select		
Select	Select	Select		
Select	Select	Select		



37	Select	Select		
38	Select	Select		
39	Select	Select		
40	Select	Select		
41	Select	Select		
42	Select	Select		
43	Select	Select		
44	Select	Select		
45	Select	Select		
46	Select	Select		
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49	Select	Select		
50	Select	Select		

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Select	Select	Select		
Select	Select	Select		
Select	Select	Select		
Select	Select	Select		

Declaration	
Validation points for confirmation	Select (Yes/No)
All provided values are in proper format, like, CIN, PAN number, email, etc.	

**\* I hereby declare that the information given in this return is complete and correct to the best of my knowledge and belief.**

- i. Name in Full:  
 ii. Designation:  
 iii. Email ID:  
 iv. Date (dd-mm-yyyy):


Survey form is complete. Now you can submit the form by email to the email id [cpisnfc@rbi.org.in](mailto:cpisnfc@rbi.org.in)

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#### Contact Detail:

Please complete the survey schedule and mail it to [cpisnfc@rbi.org.in](mailto:cpisnfc@rbi.org.in).

In case of any query or clarifications required, kindly contact us on below mentioned details:

Email: [cpis@rbi.org.in](mailto:cpis@rbi.org.in)

Telephone no: [022-26578348/8293](tel:022-26578348/8293)

## Industry Classification of the reporting company

Select  
Insurance Company  
Non-financial Company  
Non-Banking Financial Company

## Description of the assets

Select  
Equity Securities  
Money Market Instruments  
Bonds and Other Instruments

Select

Equity Securities

Money Market Instruments(Original maturity upto 1 year)

Bonds and Other Instruments(Original maturity more than 1 year)

## Country Name

Select  
AFGHANISTAN, ISLAMIC STATE OF  
ALBANIA  
ALGERIA  
AMERICAN SAMOA  
ANDORRA  
ANGOLA  
ANGUILLA  
ANTIGUA AND BARBUDA  
ARGENTINA  
ARMENIA  
ARUBA  
AUSTRALIA  
AUSTRIA  
AZERBAIJAN  
BAHAMAS, THE  
BAHRAIN  
BANGLA DESH  
BARBADOS  
BELARUS  
BELGIUM  
BELIZE  
BENIN  
BERMUDA  
BHUTAN  
BOLIVIA  
BONAIRE SINT EUSTATIUS AND SABA  
BOSNIA AND HERZEGOVINA  
BOTSWANA  
BRAZIL  
BRITISH INDIAN OCEAN TERRITORY  
BRUNEI DARUSSALAM  
BULGARIA  
BURKINA FASO  
BURUNDI  
CABO VERDE  
CAMBODIA  
CAMEROON  
CANADA  
CAYMAN ISLANDS  
CENTRAL AFRICAN REPUBLIC  
CHAD  
CHILE  
CHINA, P. R.: HONG KONG  
CHINA, P. R.: MACAO  
CHINA, P. R.: MAINLAND  
CHRISTMAS ISLAND  
COCOS (KEELING) ISLANDS  
COLOMBIA  
COMOROS  
CONGO, DEM. REP. OF  
CONGO, REP. OF  
COOK ISLANDS  
COSTA RICA  
CÔTE D'IVOIRE  
CROATIA  
CUBA  
CURACAO  
CYPRUS  
CZECH REPUBLIC  
DENMARK  
DJIBOUTI  
DOMINICA  
DOMINICAN REPUBLIC  
ECUADOR  
EGYPT  
EL SALVADOR  
EQUATORIAL GUINEA  
ERITREA  
ESTONIA  
ESWATINI, KINGDOM OF  
ETHIOPIA  
FALKLAND ISLANDS (MALVINAS)  
FAROE ISLANDS  
FIJI ISLANDS  
FINLAND  
FRANCE  
FRENCH GUIANA  
FRENCH POLYNESIA  
FRENCH SOUTHERN TERRITORIES  
GABON  
GAMBIA, THE  
GEORGIA  
GERMANY  
GHANA  
GIBRALTAR  
GREECE  
GREENLAND  
GRENADA  
GUADELOUPE  
GUAM  
GUATEMALA  
GUERNSEY  
GUINEA  
GUINEA-BISSAU  
GUYANA  
HAITI  
HONDURAS  
HUNGARY  
ICELAND  
INDIA  
INDONESIA  
IRAN, ISLAMIC REPUBLIC OF  
IRAQ  
IRELAND  
ISLE OF MAN  
ISRAEL  
ITALY  
JAMAICA  
JAPAN  
JERSEY  
JORDAN  
KAZAKHSTAN  
KENYA  
KIRIBATI  
KOREA, REPUBLIC OF (SOUTH KOREA)  
KOREA, DEMOCRATIC PEOPLE'S REPUBLIC OF  
KOSOVO

## CURRENCY NAME

Select  
ASIAN CLEARING UNION  
UAE DIRHAM  
AFGHANI  
ALBANIAN LEK  
ARMENIAN DRAM  
ANGOLA KWANZA  
ARGENTINE PESO  
AUSTRALIAN DOLLAR  
NEW MANNAT  
BARBADOS DOLLAR  
BANGLADESH TAKA  
BULGARIAN LEV  
BAHRAINI DINAR  
BURUNDI FRANC  
BERMUDIAN DOLLAR  
BRUNEI DOLLAR  
BOLIVIAN BOLIVIANO  
BRAZILIAN REAL  
BAHAMIAN DOLLAR  
NGULTRUM  
BOTSWANIAN PULA  
BELARUS ROUBLE  
BELIZE DOLLAR  
CANADIAN DOLLAR  
SWISS FRANC  
CHILEAN PESO  
YUAN (OFFSHORE)  
YUAN RENMINBI  
COLOMBIAN PESO  
COSTA RICAN COLON  
CUBA CONVERTIBLE PESO  
CZECH KORUNA  
DJIBOUTI FRANC  
DANISH KRONER  
DOMINICAN PESO  
ALGERIAN DINAR  
ECUADOR SUCRE  
EGYPTIAN POUND  
ETHIOPIAN BIRR  
EURO (EUROPEAN UNION)  
FIJI DOLLAR  
FALKLAND ISLANDS POUND  
POUND STERLING  
GHANA CEDI  
GIBRALTAR POUND  
GAMBIAN DALASI  
GUINEA FRANC  
GUATEMALA QUETZAL  
GUYANA DOLLAR  
HONG KONG DOLLARS  
HONDURAS LEMPIRA  
HAITI GOURDE  
HUNGARIAN FORINT  
INDONESIAN RUPIAH  
ISRAELI NEW SHEKEL  
IRAQI DINAR  
IRANIAN RIAL  
ICELAND KRONA  
JAMAICAN DOLLAR  
JORDANIAN DINAR  
JAPANESE YEN  
KENYAN SHILLING  
CAMBODIAN RIAL  
NORTH KOREAN WON  
SOUTH KOREAN WON  
KUWAITI DINAR  
KAZAKHSTAN TENGE  
LAO NEW KIP  
LEBANESE POUND  
SRI LANKAN RUPEE  
LIBERIAN DOLLAR  
LESOTHO MALOTI  
LIBYAN DINAR  
MOROCCAN DIRHAM  
MADAGASCAR FRANC  
MYANMAR KYAT  
MONGOLIAN TUGRIK  
MACAU PATACAS  
MAURITIAN OUGUIYA  
MAURITIUS RUPEE  
MALDIVIAN RUFIYAA  
MALAWIAN KWACHA  
MEXICAN PESO  
MALAYSIAN RINGGIT  
Mozambique Metical  
NIGERIAN NAIRA  
NICARAGUAN GOLD CORDOBA  
NORWEGIAN KRONE  
NEPALESE RUPEE  
NEW ZEALAND DOLLAR  
OMANI RIAL  
PANAMAN BALBOA  
PERUVIAN NEW SOL  
PHILIPPINIAN PESO  
PAKISTANI RUPEE  
POLISH ZLOTY  
PARAGUAY GUARANI  
QATARI RIAL  
ROMANIAN LEU  
RUSSIAN ROUBLE  
RWANDA FRANC  
SAUDI RIAL  
SEYCHELLES RUPEE  
SUDANESE DINAR  
SWEDISH KRONA  
SINGAPORE DOLLAR  
ST. HELENA POUND  
LEONE  
SOMALI SHILLING  
SURINAME GUILDER  
EL SALVADOR COLON  
SYRIAN POUND  
SWAZILAND LILANGENI  
THAI BAHT  
TUNISIAN DINAR  
TONGA PARANGAS  
TURKISH LIRA

## Swift Code

Select  
ACU  
AED  
AFA  
ALL  
AMD  
AON  
ARS  
AUD  
AZN  
BBD  
BDT  
BGL  
BHD  
BIF  
BMD  
BND  
BOB  
BRL  
BSD  
BTN  
BWP  
BYN  
BZD  
CAD  
CHF  
CLP  
CNH  
CNY  
COP  
CRC  
CUC  
CZK  
DKK  
DOP  
DZD  
ECS  
EGP  
ETB  
EUR  
FJD  
FKP  
GBP  
GHC  
GIP  
GMD  
GNF  
GTQ  
GYD  
HKD  
HNL  
HTG  
HUF  
IDR  
ILS  
IQD  
IRR  
ISK  
JMD  
JOD  
JPY  
KES  
KHR  
KPW  
KRW  
KWD  
KZT  
LAK  
LBP  
LKR  
LRD  
LSL  
LYD  
MAD  
MGF  
MMK  
MNT  
MOP  
MRO  
MUR  
MVR  
MWK  
MXN  
MYR  
MZN  
NGN  
NIO  
NOK  
NPR  
NZD  
OMR  
PAB  
PEN  
PHP  
PKR  
PLN  
PYG  
QAR  
ROL  
RUB  
RWF  
SAR  
SCR  
SDD  
SEK  
SGD  
SHP  
SLL  
SOS  
SRG  
SVC  
SYP  
SZL  
THB  
TND  
TOP  
TRL



KUWAIT	KW	TRINIDAD AND TOBAGO DOLLAR	TTD
KYRGYZ REPUBLIC	KG	TAIWAN DOLLAR	TWD
LAO PEOPLES DEMOCRATIC REPUBLIC	LA	TANZANIAN SHILLING	TZS
LATVIA	LV	UKRAINIAN HRYVNIA	UAH
LEBANON	LB	UGANDA SHILLING	UGX
LESOTHO	LS	UNITED STATES DOLLAR	USD
LIBERIA	LR	URUGUAYAN PESO	UYU
LIBYA	LY	UZBEKISTAN SUM	UZS
LIECHTENSTEIN	LI	VENEZUELAN BOLIVAR	VEB
LITHUANIA	LT	VIETNAM DONG	VND
LUXEMBOURG	LU	TALA	WST
MADAGASCAR	MG	CFA FRANC	XAF
MALAWI	MW	EAST CARBBI	XCD
MALAYSIA	MY	WEST AFRICAN CFA FRANC	XOF
MALDIVES	MV	FRANC (OVERSEAS)	XPF
MALI	ML	YEMENI RIAL	YER
MALTA	MT	SOUTH AFRICAN RAND	ZAR
MARSHALL ISLANDS	MH	ZAMBIAN KWACHA	ZMK
MARTINIQUE	MQ	CONGO DEMOCRATIC REPUBLIC ZAIRE CONGOL	ZRN
MAURITANIA	MR	ZIMBABWE DOLLAR	ZWD
MAURITIUS	MU	OTHERS	XXX
MAYOTTE	YT		
MEXICO	MX		
MICRONESIA, FEDERATED STATES OF	FM		
MOLDOVA	MD		
MONACO	MC		
MONGOLIA	MN		
MONTENEGRO, REPUBLIC OF	ME		
MONTSERRAT	MS		
MOROCCO	MA		
MOZAMBIQUE	MZ		
MYANMAR	MM		
NAMIBIA	NA		
NAURU	NR		
NEPAL	NP		
NETHERLANDS	NL		
NEW CALEDONIA	NC		
NEW ZEALAND	NZ		
NICARAGUA	NI		
NIGER	NE		
NIGERIA	NG		
NIUE	NU		
NORFOLK ISLAND	NF		
NORTH MACEDONIA, REPUBLIC OF	MK		
NORWAY	NO		
OMAN	OM		
PAKISTAN	PK		
PALAU	PW		
PANAMA	PA		
PAPUA NEW GUINEA	PG		
PARAGUAY	PY		
PERU	PE		
PHILIPPINES	PH		
PITCAIRN	PN		
POLAND	PL		
PORTUGAL	PT		
PUERTO RICO	PR		
QATAR	QA		
RÉUNION	RE		
ROMANIA	RO		
RUSSIAN FEDERATION	RU		
RWANDA	RW		
SAMOA	WS		
SAN MARINO	SM		
SÃO TOMÉ AND PRÍNCIPE	ST		
SAUDI ARABIA	SA		
SENEGAL	SN		
SERBIA, REPUBLIC OF	RS		
SEYCHELLES	SC		
SIERRA LEONE	SL		
SINGAPORE	SG		
SINT MAARTEN	SX		
SLOVAK REPUBLIC	SK		
SLOVENIA	SI		
SOLOMON ISLANDS	SB		
SOMALIA	SO		
SOUTH AFRICA	ZA		
SOUTH GEORGIA AND SANDWICH ISLANDS	GS		
SOUTH SUDAN	SS		
SPAIN	ES		
SRI LANKA	LK		
ST. HELENA	SH		
ST. KITTS AND NEVIS	KN		
ST. LUCIA	LC		
ST. PIERRE AND MIQUELON	PM		
ST. VINCENT AND THE GRENADINES	VC		
SUDAN	SD		
SURINAME	SR		
SWEDEN	SE		
SWITZERLAND	CH		
SYRIAN ARAB REPUBLIC	SY		
TAIWAN PROVINCE OF CHINA	TW		
TAJIKISTAN	TJ		
TANZANIA	TZ		
THAILAND	TH		
TIMOR-LESTE	TL		
TOGO	TG		
TOKELAU	TK		
TONGA	TO		
TRINIDAD AND TOBAGO	TT		
TUNISIA	TN		
TÜRKIYE, REP. OF	TR		
TURKMENISTAN	TM		
TURKS AND CAICOS ISLANDS	TC		
TUVALU	TV		
UGANDA	UG		
UKRAINE	UA		
UNITED ARAB EMIRATES	AE		
UNITED KINGDOM	GB		
UNITED STATES OF AMERICA	US		
URUGUAY	UY		
US PACIFIC ISLANDS	UM		
UZBEKISTAN	UZ		
VANUATU	VU		
VATICAN CITY STATE	VA		
VENEZUELA, REPÚBLICA BOLIVARIANA DE	VE		
VIETNAM	VN		
VIRGIN ISLANDS, BRITISH	VG		
VIRGIN ISLANDS, U.S.	VI		
WALLIS AND FUTUNA ISLANDS	WF		
WEST BANK AND GAZA STRIP	PS		
WESTERN SAHARA	EH		

YEMEN, REPUBLIC OF	YE
ZAMBIA	ZM
ZIMBABWE	ZW
OTHERS	0
INTENATIONAL ORGANISATION	ZZ